

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:380
ANSWERED ON:26.07.2006
TEMPORARY EMPLOYEES IN PASSPORT OFFICES
Khaire Shri Chandrakant Bhaurao

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the problems related to temporary employees working in all passport offices in the country have not been solved;
- (b) if so, the details and the reasons therefore;
- (c) whether the Government has made any plans in regard to temporary employees working in the passport offices for over 10 to 15 years; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a),(b)(c)&(d) The Government has been continually taking a number of steps to address the problems related to temporary employees (Casual Workers) working in all Passport Offices in India. Through persistent efforts, 200Group 'C' (LDC) posts in the Central Passport Organization (CPO) have been revived. The eligible Casual Workers will be considered for absorption against these posts as per the existing rules and regulations.

A combined departmental examination was conducted on 21st May, 2006 for all eligible Casual Workers, who were working in CPO as on 1st January, 2006. This examination was conducted successfully at the designated zonal centres all over the country. However, the result of the examination has not been declared so far because of interim Court orders. An appeal has been filed in the higher Court to vacate the interim Court orders.